## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/10/2016 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/160/2016

NAME OF THE PETITIONER(S)

: C. Giridharan & another

NAME OF THE RESPONDENT(S)

: M/s Indo Mikasa Green Lighting Private Limited & 3 others

UNDER SECTION

: 237(b), 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

01. Cs. Giopi Warayanan yadar Pcs for R2.

02. S.SENTHIL KUMAR Advocate R, &R3
03. M. Murali Vinodh Advocate Refiberes 12 2 for AR Ramanathan

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## ORDER

Counsel for petitioners present. Counsel for R1 and R3 present. Shri Gopi Narayanan Yadav, PCS representing R2 present. Counsel for R4 present. The representative for R4 has filed counter, copy of the same is served to the other side. The same may be taken on record. Counsel for R1 and R3 has filed the counter and copies served to the other side. The same may be taken on record. The counsel for R2 stated that they are not intending to file counter on behalf of R2. The counsel for petitioner is directed to file rejoinder, if any, to the counters filed. Put up on

25.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tarier) Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)